

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-9/2023/8369/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Alhaj S. Mazumdar,
i/c District & Sessions Judge,
Darrang, Mangaldai .

Dated Guwahati, the ^H 29 September, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DMFT 1796, dtd. 26.09.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, alongwith official vehicle, at own cost, w.e.f. 28.09.2023, till the morning of 29.09.2023**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and office as well as the Court of the District & Sessions Judge, Darrang during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-9/2023/8370/A, dated, 29-09-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

Sh
JT. REGISTRAR (VIGILANCE)